

NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH
(through web-based video conferencing platform)

Item No. 215
Cont. A (CA) No. 05/425/JPR/2022
Under Section 425 of
Companies Act, 2013

In the matter of:

Pawan Kumar Goyal and Ors.

...Petitioners

Versus

Basant Kumar Goyal & Ors.

...Respondents

Due to paucity of time, the matter could not be taken up. Post the matter to 23.01.2023.



(Prabhu Dayal Sewda)
Court Officer

December 07, 2022